

which *inter-alia* include human exposure/ health monitoring studies, and only after satisfaction regarding safety, these chemicals are allowed for use.

Statement

Statement showing the names of the Companies Registered for Manufacturing Mosquito killers under Section 9(3) of the insecticides Act, 1968

Sl. No.	Name of the Company	Name of the product
1.	M/s Sur Chemicals Industries, 71, Biplabi Rash Bihari Bose Road, Calcutta.	Allethrin 0.5% Coil
2.	M/s Sunita Home Products Ltd., Karol Bagh, New Delhi.	Allethrin 0.2% Coil
3.	M/s Karamchand Industries, Fort, Bombay.	Allethrin 3.6% Liquid
4.	M/s Transelectra Domestic Products Ltd., 126 Creative Industrial Building, Kalina, Bombay.	Allethrin 4% Mat
5.	M/s Semio Chemicals, Hyderabad.	Allethrin 2% Mat
6.	M/s Transelectra Domestic Products Ltd., Kalina, Bombay.	Allethrin 0.5% Aerosol
7.	M/s Transelectra Domestic Products Ltd., Kalina, Bombay.	d-trans-Allethrin 2% Mat

Modernisation of Delta Development Plan in Orissa

*530. SHRI SARADA MOHANTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have taken steps for the modernisation of Delta Development Plan in Orissa;

(b) if so, the financial provisions made for modernising Delta Development Plan in that State; and

(c) the details of the work undertaken in that regard?

THE MINISTER OF WATER RESOURCES AND PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. Government of Orissa has taken steps in this regard.

(b) The Planning Commission has approved an outlay of Rs. 100 crores for

the project in the VIII plan. The State Government has incurred an expenditure of Rs. 21.46 crores upto 1994-95 and has proposed an outlay of Rs. 2 crores for 1995-96.

(c) 534 individual works have been constructed comprising improvement of canals, canal structures, canal roads and village road bridges connected with drainage development and modernisation of irrigation system.

Interest Rates charged by NSFDC

*531. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of WELFARE be pleased to state:

(a) what are the interest rates being charged by the National Scheduled Castes